

DIVISION BENCH
COURT - II

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/88(KB)2023
IN
C.A.(CAA)/40(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	LEONARD EQUIPMENT (INDIA) PVT LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Mr. Hansraj Jaria, Pr. CS.

] For the Applicant

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **30th August, 2024**.

**Anamitra Pal
Court Officer**